



SYMBIOSIS LAW SCHOOL - HYDERABAD

A CONSTITUENT OF SYMBIOSIS INTERNATIONAL (DEEMED UNIVERSITY), PUNE

(Established under Section 3 of UGC Act, 1956)

Re-accredited by NAAC with 'A' Grade (3.58/4) Awarded Category - 1 by UGC

FROM RESEARCH TO PUBLICATION

AN INTERNATIONAL SEMINAR



Organised by the
Research and Publication Cell
Symbiosis Law School Hyderabad

9th SEPTEMBER 2021



ABOUT SYMBIOSIS LAW SCHOOL, HYDERABAD

The idea of 'Symbiosis' is nurtured by Dr. S. B. Mujumdar on the principles of Vedic thought 'VasudhaivaKutumbakam' which means 'World as One Family.' Symbiosis Law School Hyderabad is established in 2014 inheriting splendid novelty, dynamism and excellence in education of Symbiosis International (Deemed University) Pune. Founded on the pillars of Expertise, Justice and Service, SLSH is committed to impart quality legal education conforming to acclaimed international standards through competent and well qualified teaching staff, techno-driven research culture, internationalization, centres of excellence, training and skill enhancement programs, moot courts and the like.

ABOUT RESEARCH AND PUBLICATION CELL

Research and Publication Cell is committed to achieving academic excellence through constant efforts to elevate the standards of academic community at SLSH. Towards this end the Cell hosts international and national seminars, conferences etc. The Research Cell has an Advisory Board, Research and Advisory Committee (RAC) consisting of reputed academicians, researchers from all over the world.

ABOUT THE INTERNATIONAL SEMINAR

The purpose behind the International Seminar is to make the young academicians and research scholars of Ph.D aware about the importance of publishing papers in journals of international repute and provide exposure regarding the publication standards.



KEY SPEAKERS



Dr. Philip Thomas

Emeritus Professor, Editor, Journal of Law and Society, Cardiff Law School, Cardiff University, UK.



Dr. Elena Gladun

Public Administration Department, Tyumen State University, Russia, Executive Editor BRICS Law Journal and Fulbright Arctic Initiative researcher.



Dr. Gitanjali N Gill

Professor of Environmental Law, Northumbria Law School, Northumbria University, UK.



Masrur Salekin

Additional District & Sessions Judge, Ministry of Law, Justice and Parliamentary Affairs, Bangladesh, Hardiman Funded Ph.D. Scholar, School of Law, National University of Ireland Galway.



Dr. Barbara Pozzo

Full Professor on Private Comparative Law, Director of the Department of Law, Economics and Cultures, University of Insubria in Como, Italy.



Dr. Karuppannan Jaishankar

Independent Indian, criminologist. Publisher & Editor-in-Chief - International Journal of Cyber Criminology / International Journal of Criminal Justice Sciences Winner - NASI-SCOPUS (Elsevier) Young Scientist Award, 2012 - Social Sciences

PROCESS OF REGISTRATION

Participation in the International Seminar is without fee. Interested candidates are expected to submit a statement of purpose which shall mention their interest behind participating in the seminar in 500 words and on the basis of it 100 candidates will be selected.

IMPORTANT DATES

Announcement of Seminar : 3rd August 2021
Acceptance of Statement of Purpose : 30th August 2021
Confirmation of Participation : 2nd September 2021

WHO CAN APPLY ?

Academics, doctoral and post-doctoral research scholars and post-graduate students in law are invited to participate in the seminar. E-certificates will be sent to all participants.

The Registration Link is as follows. <https://forms.gle/1z9dwjEXtAb7ey3JA>
Responses will be accepted till 30th August 2021.



ORGANISING AND ADVISORY COMMITTEE

CHIEF PATRON



Dr. Anuradha Binnuri
Officiating Director, SLSH

ADVISORY COMMITTEE

Dr. Sanu Rani Paul

Assistant Professor
Faculty-in-charge Research and
Publication Cell

Dr. Shailendra Kumar

Assistant Professor
Head-Research Projects, Research and
Publication Cell

Mr. Hifajatali H. Sayyed

Assistant Professor
Head-Student Publications, Research
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Contact us

For any queries contact us at:

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Celebrating 50 Years of Excellence

SYMBIOSIS LAW SCHOOL, HYDERABAD

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